

**Central Administrative Tribunal
Chandigarh Bench
(Circuit Bench at Srinagar)**

**OA No.062/01291/2018
SWP No. 1074/2017**

This 26th day of March, 2019

**Coram : Hon'ble Mr. Sanjeev Kaushik, Member (J)
Hon'ble Ms. P. Gopinath, Member (A)**

Abdul Majid Bhat, S/o Khazir Mohammad Bhat, R/o Sirnoo Pulwama, Aged 46 years.

... Applicant
Versus

1. Union of India through Secretary, Ministry of personnel, Public Grievances and Pensions (Department of Personnel and Training), Government of India, New Delhi.
2. Director General of Meteorology, Lodhi Road, New Delhi, Indian Metrological Department, Government of India.
3. Director Canteens, Department of Personnel and Trainings, Ministry of Personnel, Public Grievance and Pension, Government of India, New Delhi.
4. Director, Metrological Centre, Jammu and Kashmir, Rambagh, Srinagar.

.....Respondents

Present: None for the applicant.

Sh. Satinder Singh, counsel for the respondents.

O R D E R (ORAL)

Hon'ble Mr. Sanjeev Kaushik, Member (J) :

1. Sh. Satinder Singh, learned counsel for the respondents seeks permission to file application for disposal of the OA in the light of the fact that respondents have considered the claim of the applicant for grant of the benefit as prayed for. MA. No.

062/562/2019 is allowed. Affidavit supported application is taken on record.

2. Sh. Singh further submitted that since the applicant has already been considered and promoted as Junior Clerk w.e.f. 07.02.2000 vide orders dated 13.11.2018/13.12.2018, therefore, the present OA be disposed of as having been rendered infructuous. Orders have been annexed as Annexures A and B with the application.

3. In view of the above stated facts, nothing survives in the present OA and the same is disposed of as having been rendered infructuous. No costs.

**(Sanjeev Kaushik)
Member(J)**

**(P. Gopinath)
Member (A)**

**Dated: 26.03.2019
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